

under the Technology Upgradation Scheme (TUS).

(c) and (d). Import of second-hand paper machinery is governed by the provisions of the extant Import Policy.

Supply of Kerosene to Orissa

3. SHRIGOVINDACHANDRAMUNDA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the people of Orissa, especially the people living in tribal and rural areas are facing acute shortage of kerosene oil for the last several years and kerosene oil is being sold there at exorbitant rates:

(b) if so, the reasons for not supplying kerosene oil to the State Government as per their requirement; and

(c) the steps proposed to be taken in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (c). The kerosene oil requirement of States and Union Territories, including Orissa, are assessed by allowing a suitable growth rate over the allocations made in the corresponding period of the previous year, and allocations are made accordingly. Besides the regular allocations, ad hoc releases are also given to meet specific situations like floods, drought, acute shortage of LPG, etc.

While the overall allocation of kerosene oil to States/Union Territories is made by the Ministry of Petroleum and Chemicals, its further distribution within the States/Union Territories, district-wise and area-wise, done by the States/Union Territories authorities themselves.

Allocation of kerosene oil to Orissa has been made in accordance with the above policy. The details of allocations and supplies given to this State in the last 3 years are given below:

(figures in tonnes)

<i>Year</i>	<i>Allocation</i>	<i>Upliftment</i>
1987-88	1,33,710	1,29,203
1988-89	1,43,190	1,44,535
1989-90 (upto January)	1,26,105	1,30,049

It will be seen that upliftment, by and large, has been in line with the allocations. The oil industry regularly monitors the supplies and also maintains effective coordination with the civil supplies authorities at the States as well as local levels to ensure equitable distribution. No complaints of any serious shortage or over-charging, particularly in the tribal/rural areas, has been received.

[English]

Reduction in Bulk Penicillin Prices by Hindustan Antibiotics Limited

4. SHRI BHAGEY GOBARDHAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Hindustan Antibiotics Limited has announced reduction in bulk Penicillin prices due to higher efficiency obtained by them; and

(b) if so, the extent of reduction proposed to be made and when it will be made effective?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) No, Sir.

(b) Does not arise.

Vayudoot Services to Calicut, Kerala

5. SHRI MULLAPPALLY RAMACHANDRAN:
SHRI P.A. ANTONY:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the stations which are connected by Vayudoot service to Calicut in Kerala; and

(b) whether there are any proposals to increase the number of stations connecting Calicut by Vayudoot?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Calicut is at present airlinked with Madras, Bangalore, Trivandrum and Cochin.

(b) No, Sir.

Proposal to Privatise Loss Making Public Sector Units

6. SHRI SRIKANTHA DATTA NAR-SIMHARAJA WADIYAR: Will the Minister of INDUSTRY be pleased to state:

(a) the number of public sector units in the country which are running at loss;

(b) whether Government contemplate to privatise such public sector units; and

(c) if so, the policy of Government in this

regard?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) There were 102 Central Public Sector Enterprises which incurred net loss after tax during 1987-88.

(b) No Sir.

(c) Does not arise.

[*Translation*]

British Assistance for Rihand Super Thermal Power Project

7. SHRI RAM SAGAR (Saidpur): Will the Minister of ENERGY be pleased to state:

(a) whether an offer has been made by Britain to undertake work on second phase of Rihand Super Thermal Power Project and repairs of all old hydro-power stations; and

(b) if so, the reaction of Government thereto and the time by which the project is likely to be completed?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). One of the bids received for the Rihand Super Thermal Power Station is from a British Consortium which is currently being evaluated. The project would take six years to complete.

The Government of U.K. have separately offered assistance for preparing feasibility studies on the uprating and refurbishing of some hydro-electric power plants in India. The proposal has been examined and the views of the Government of India have been communicated to the Government of U.K.

[*English*]

Expenditure by Air India on Refurbishing Old Aircraft "Rajendra Chola"

8. SHRI SANAT KUMAR MANDAL: Will the Minister of CIVIL AVIATION be pleased to state: